

media would function on the lines of the Central Board of Film Certification;

(c) if so, the main purpose of this new panel; and

(d) the extent to which it would be helpful for the film industry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRUA VYAS):
(a) No, Sir.

(b) to (d). Does not arise.

Power Consumption in Uttar Pradesh

2920. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the per capita consumption of power in Uttar Pradesh and particularly in the districts of Pauri Garhwal and Chamoli;

(b) the action proposed to be taken by the Government to bridge the gap;

(c) the number of villages electrified in

Pauri Garhwal and Chamoli during VIII Five Year Plan, Year-wise; and

(d) the number of villages likely to be electrified during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The per capita consumption in Uttar Pradesh including Pauri Garhwal and Chamoli districts during 1989-90 was 159.16 kwh.

(b) It is proposed to add 182 Mega Watts capacity in Uttar Pradesh during 1991-92. In addition, this State will also get its due share from the Central Sector Stations which are being set up in the Northern Region. Various other measures taken to improve the energy generation in the country and in Uttar Pradesh include Renovation and Modernisation of old units, assistance to State Electricity Boards in undertaking plant betterment programme, supply of requisite quality and quantity of coal, training of personnel, and improvement in transmission new work.

(c) The number of villages declared electrified during the Seventh Plan are given below:-:

District	Number of villages electrified during				
	1985-86	1986-87	1987-88	1988-89	1989-90
1. Pauri Garhwal	89	201	175	103	111
2. Chamoli	111	112	82	46	48

(c) It is programmed to electrify 1550 villages in Uttar Pradesh during 1991-92.

[Translation]

Telephone Connections in Cities of Uttar Pradesh

2921. SHRI BHUWAN CHANDRA

KHANDURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons in the waiting lists for telephone connections in the cities of Dehradun, Pauri, Srinagar and Gopeshwar respectively during last two years;

(b) whether it is proposed to increase the capacity of telephone exchanges these cities keeping in view the continuously increasing demand for telephone connections in these areas; and

(c) if so, the details thereof?

	<i>Name of city</i>	<i>as on 31.3.1989</i>	<i>as on 31.3.1990</i>	<i>as on 31.3.1991</i>
1.	Dehradun	3447	4819	6056
2.	Pauri	10	35	51
3.	Srinagar	Nil	3	12
4.	Gopeshwar	Nil	Nil	Nil

(b) and (c). The department of telecommunications has formulated draft Eighth Five Year Plan for telecommunication development and it is envisaged:

- to provide telephone connection on demand in rural and tribal areas.

- that waiting period for telephone connections not to exceed two years at other places.

Accordingly expansion plans are being drawn to fulfill the above objectives during the Eighth Plan period. Gopeshwar has spare capacity and its expansion will be taken up only if demand exceeds this capacity. Srinagar has only recently been provided a 512 port exchange.

For other two cities proposals include expansion of capacity during initial period of Eighth Plan.

Scheduled Castes/Tribes in Pauri and Chamoli District of Uttar Pradesh

*2922. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of WELFARE be pleased to state:

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Number of persons on the waiting list for telephone connections are:

(a) the percentage of Scheduled Castes and Scheduled Tribes of the total population of Pauri and Chamoli districts. Uttar Pradesh and the names of the sub-castes included in these categories;

(b) whether the public representatives have made a demand for the inclusion of some more castes in Scheduled Tribes category;

(c) if so, the details thereof; and

(d) the steps taken by the Government to improve their social and economic condition?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The requisite information is given in the enclosed statement.

(b) No, Sir.

(c) Does not arise.

(d) Various programmes for the welfare and development of Scheduled Castes and Scheduled Tribes have been undertaken under the schemes of Special Component Plan, Tribal Sub Plan, Hill Area Development Plan and other Programmes of the Government of India and State Government.